

RAJYA SABHA

Friday, 25th February 1955

The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.

LEAVE OF ABSENCE TO SHRI THAKUR DAS

MR. CHAIRMAN: I have to inform the hon. Members that the following letter has been received from Shri Thakur Das:

"My wife is ailing since the last 15 months and her case is very serious these days. I am unable to attend the sittings of the Rajya Sabha. I, therefore, request you for the last turn to grant me leave of absence from all the sittings of the Rajya Sabha during this Session."

Is it the pleasure of the House that permission be granted to Shri Thakur Das for remaining absent from all meetings of the House during the current Session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF THE DAMODAR VALLEY CORPORATION FOR 1955-56.

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : Sir, on behalf of Shri Gulzari Lai Nanda, I beg to lay on the Table, under subsection (3) of section 44 of the Damodar Valley Corporation Act, 1948, the Budget Estimates of the Damodar Valley Corporation for the year 1955-56. [Placed in Library, see No. S-44/55.]

(1) AGREEMENT BETWEEN THE GOVERNMENT OF INDIA AND THE GOVERNMENT OF THE U.S.S.R. FOR ESTABLISHING AN IRON AND STEEL WORKS.

109 RSD.

(2) ANNUAL REPORT AND ACCOUNTS OF THE HINDUSTAN HOUSING FACTORY LIMITED FOR THE PERIOD FROM 1ST APRIL 1953 TO 31ST JULY 1954.

THE MINISTER FOR PRODUCTION-(SHRI K. C. REDDY): Sir, I beg to lay on the Table a copy of each of the following papers:—

(1) Text of the Agreement between the Government of India and the Government of the Union of Soviet Socialist Republics for the establishment of an integrated iron and steel works in India. [Placed in Library, see No. S-46/55.]

(2) Annual Report and Account* of the Hindustan Housing Factory Limited for the period 1st April 1953 to 31st July 1954. [Placed to Library, see No. S-45/55.]

MOTION OF THANKS ON PRESIDENT'S ADDRESS—continued

SHRI V. K. KRISHNA MENON (Madras): Mr. Chairman, on this occasion when the House is considering the achievements of the year behind and the prospects for the future in their essential but broad aspects, it is perhaps permissible to address oneself to the problems from that point of view, in order that we may not lose sight of the wood even if we take care of the trees. The President in his Address has referred at length to the economic achievements of our country, even though the Address according to custom begins with a reference to foreign affairs. It is not necessary to make any apologies for referring to the importance of this economic aspect, though we in this country and in this House are often proud and perhaps legitimately proud of the accomplishments and the contributions we have made in the field of foreign affairs. We have always to remember that it is not possible to